


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.27/2009
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhusudan Representing for Milind G. Gokhale	Counsel for Respondent No 1 & 2	nandugama.nadhusudan@yahbo.com. 9848121772	

Heard Shri S. Chidambaram, Learned PCS for the Petitioner,
Shri N. Madhusudan, Learned Counsel representing Shri Milind
G. Gokhale, Learned Senior Counsel for the Respondent.

The Learned Counsel for the Respondent requested time till
23.11.2017 on the grounds that his senior is not well. Post
the case on 23.11.2017.



Member (T)



Member (I)